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Title: Request the Central Government to release the pending dues to the State Government of West Bengal and instruct the Food Corporation of India to return the keys of the godown under the P.E.G. Scheme to the West Bengal Public Distribution System, Department of Food and Civil Supplies, to stop corruption.

SHRI ASIT KUMAR MAL (BOLPUR): Hon. Speaker, Sir, I would like to say that the State Government of West Bengal is buying paddy at the rate of Rs.1,800 per quintal through different organizations for the benefit of the farmers. In this case, Rs.1,200 crore is due from the Central Government.

In the schemes of I.C.D.S and Mid-day Meal, there is an arrear of Rs.850 crore from the Central Government. I would request, through you, Sir, the Central Government to release the dues to the State Government of West Bengal, as early as possible.

The Food Corporation of India keeps the keys of the godowns under the P.E.G. Scheme. As a result, a lot of corruption occurs there. I would request the Central Government to instruct the concerned to handover the keys to the West Bengal Public Distribution System, Department of Food and Civil Supplies, to stop corruption.

Thank you so much for giving me this opportunity.

माननीय अध्यक्ष: श्रीमती वांगा गीता विश्वनाथ ।

श्रीमती वांगा गीता विश्वनाथ जी ने बोलने में रिकॉर्ड तोड़ दिया है ।